

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 125  
(IB)-477(PB)/2017

**IN THE MATTER OF:**

Au Small Finance Bank Ltd. ...

Applicant/Petitioner

Vs

Prabhu Shanti Real Estate Pvt Ltd ...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 04.01.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant  
For the Respondent


: Mr. Balvinder Ralhan, Advocate in CA-35 of 2019  
: Mr. Gautam Swarupp, Mr. Kartikeya Jaiswal,  
Ms. Gunjan Jindal, Advocates.  
Mr. P. Nagesh Adv., for Respondent in CA 1028/2018  
Mr. Sumesh Dhawan, Ms. Jaswin Dhama, Adv.  
: Mr. Rahul Shukla, Adv. Mr. Abhishek Anand, RP

For Ex-promoter  
For the RP

**ORDER**

List on 27.01.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

04.01.2021.  
Deepak Kumar